CENTRAL G< ^ERNMENT EMPLOYEES

649. SHRI 1 V. ANANDAN: Will the Minister at HOME AFFAIRS be pleased to slate he total number of Cen tral Governme t employees (categorywise) who hav completed 25 and 30 years of service s on December 31, 1969?

THE MINIS' ER OF STATE IN THE MINISTRY OP HOME AFFAIRS (SHRI VIDYA CHAJ AN SHUKLA): The information is b ing collected and will be laid on the 1 able of the House.

ROAD BRIDGE MEAR PAMBAN RAILWAY BRIDGE

- 650. SHRI 1 . V. ANANDAN : Will the Minister)f PARLIAMENTARY AFFAIRS AT D SHIPPING AND TRANSPORT be pleased to state:
- (a) whether t ie proposal to link Rameswaram Island with the hinterland by building a ro d bridge near Pamban Railway Bridj; has been finalised;
- (b) if so, wh ther it will be included in the Fourth Pin; and
 - (c) if not, he reasons therefor?

THE DEPU Y MINISTER IN THE DEPARTMEN f OF PARLIAMENTARY AFFAIRS AN 3 IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQI \(\subseteq \text{L SINGH}\)): (a) and (b) Certain informa ion and data in connection with the const uction of a roao b'idge near Pamban are being collected and scrutinised. H wever, the proposal for the road bridj e has been provisionally included in th draft Fourth Five Year Plan.

(c) Does n' I arise.

SETH iSAMUDRAM PROJECT

651. SHRI T. V. ANANDAN : SHRI FHILLAI VILLALAN : SHRI KANCHI KALYANA-SUN)ARAM :

SHRI I. K. SRINIVASAN

Will the & inister of PARLIAMENTARY AFFAI IS AND SHIPPING AND TRANSPORT be pleased to state:

(a) the tptal amount spent up to December 31, 1969, On Sethusamudram Project .in Tamil Nadu; and

(b) what are the prospects of its inclusion in the Fourth Five Year Plan?

THE DEPUTY MINISTER IN THE DEPARTMANT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) and (b) The Consultant's Report and Estimates on Sethusamudram Ship Canal Project have been received and are under examination in consultation with all the concerned authorities. No expenditure has so far been incurred on the project as such, apart from the expenditure on investigations and for the preparation of the Project Report and Estimates.

CHAIRMAN, MEMBER-SECRETARY, SECRETARY AND JOINT SECRETARYOF N.C.G.C. GANDHI DARSHAN

- 652. SHRI PRANAB KUMAR MU-KHERJEE: Will the Minister of EDU-CATION AND YOUTH SERVICES be pleased to state:
- (a) the total amount drawn by the Chairman, Member-Secretary, Secretary and Joint Secretary of N.C.G.C. Gandhi Darshan on heads of honoraria, salaries, allowances, travelling and incidental expenses, free houses and telephones between April 1, 1967 and March 31, 1970; and
- (b) what are the reasons for making payment of special honoraria to Shri Kanu Desai and Shri Kanu Gandhi in addition to payments made for purchase of their work and copyrighted material?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

PERMISSION SOUGHT BY NAWABZADI OF RAMPUR FOR FILING A SUIT

- 653. SHRI A. P. CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Nawabzadi Sayida Qamar Laqa Begum has applied for permission from the Government of India to file a suit against the present Nawab of Rampur for partition of property;
- (b) if so, whether such permission has been granted by the Government of India;
- (c) if not, what are the reasons therefor; and